

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

9

O.A. 2038 of 1993  
MP Nos. 2974 and 2075 of 1993

New Delhi this the 26th day of April, 1994

Mr. Justice S.K. Dhaon, Vice-Chairman  
Mr. B.K. Singh, Member

1. Shri Latafat Hussain
2. Shri Mohd. Yamin
3. Shri Ram Chander ...Applicants

(All Ex-Casual Labour under IOW(Special)  
Northern Railway, Bareilly)

By Advocate Shri B.I. Madhok, proxy counsel for Shri B.S.  
Mainee, Counsel

Versus


1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
Moradabad. ...Respondents

By Advocate Shri H.K. Gangwani

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Counsel for the applicant states that he may  
be permitted to withdraw this application. The permission is  
accorded. The application is accordingly dismissed as  
withdrawn.

  
(B.K. SINGH)  
MEMBER (A)

  
(S.K. DHAON)  
VICE CHAIRMAN

RKS